

Email/Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 1st November, 2019

No.HC.XV.17/2019/**166**/RV. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar), Karimganj, is placed under suspension with immediate effect. During the period of suspension, his Head Quarter will be Kamrup Metro Sessions Division.

By Order

Sd/- M.K. Kalita
REGISTRAR (VIGILANCE)

Memo No. HC.XV.17/2019/**166-A** /RV., Dated, 01.11.2019

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information.
3. The District and Sessions Judge, Karimganj, Pin.788710 for information and necessary action.
4. The District and Sessions Judge, Kamrup (M), Guwahati, for information and necessary action.
5. The Chief Judicial Magistrate, Karimganj, Pin.788710 for information and necessary action.
6. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar), Karimganj, Pin.788710. He is directed to hand over charge to the Chief Judicial Magistrate, Karimganj forthwith.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Deputy Director, Assam Government Press, Bamunimaidan Guwahati-21, for publication of the above Notification in the Assam Gazette.
9. The Treasury Officer, Karimganj, Pin.788710/Kamrup (Metro), Guwahati for information and necessary action.
10. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. / Mrs. Justice..... Gauhati High Court, Guwahati.
12. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
13. The C.A. to Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)

11/11/19
11/11/2019